

A thorough enquiry was ordered in the matter and it was found that the adulteration was inadvertently caused due to negligence of staff handling axle oil and kerosene oil for transit either at the Main Stores Depot or in the Stores of the Carriage Foreman, Howrah. The enquiries could not locate specifically the place where adulteration actually took place. The small amount of the kerosene oil that was found mixed with the axle oil would not have materially affected the lubricating properties.

The Assistant Carriage Foreman, Howrah has been held responsible for not detecting the presence of kerosene oil before the axle oil was actually issued for use. Disciplinary action against him will be taken immediately he resumes duty from the sick list.

रेल डिब्बों की बांट

७१४. श्री जांगड़े : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के विभिन्न विभागों, राज्य सरकारों तथा जनता द्वारा भेजी जाने वाली किन किन वस्तुओं को प्रथम, द्वितीय तथा तृतीय प्रधानता दी जाती है, जिस के आधार पर उन्हें मालगाड़ी या पार्सल गाड़ी के डिब्बे दिये जाते हैं ; और

(ख) रेल डिब्बों के दिये जाने में प्रथम, द्वितीय तथा तृतीय प्रधानतायें किन किन आधारों और विचारों के अनुसार दी जाती हैं ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) In the Schedule of preferential traffic, the first, second and third preference for the movement of traffic has been accorded as follows:—

- (1) All moves of immediate and operational nature ordered by the Quarter Master General's Branch, which will be marked IMMEDIATE in respect of Personnel, Vehicles and Stores, Military Special Trains and immediate operational demands.
- (2) (a) Foodgrains including "fines" of wheat viz. Atta, Suji and Rawa on Government Account.

(b) Wheat including "fines" of wheat viz. Atta, Suji and Rawa, Paddy/Rice, Millets, Barley, Maize, and Atta or flour of these grains other than wheat, on trade account within areas where free movement is permitted. These areas will be notified to the Railways by the State Governments concerned from time to time.

(c) Movement of Cattle fodder to the States of Punjab, Bombay, Rajasthan, Ajmer and Saurashtra when sponsored by the Union Ministry of Food and Agriculture or any of the State Governments concerned.

(3) Railway Coal and other Railway Stores and materials.

(b) The standing order of preference is determined according to the comparative importance and urgency of the various kinds of traffic which has to share the overall capacity of Railways in suitable proportions to meet the essential needs.

REPLACEMENT OF LOCOMOTIVES ON EX-O. T. RAILWAY

795. Shri H. S. Prasad: Will the Minister of Railways be pleased to state:

(a) the number of locomotives on the ex-O.T. Railway that were declared unserviceable during the period from 1943 to 1945;

(b) the number out of these locomotives replaced so far; and

(c) when the required number of new locomotives will be provided?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) to (c). The information has been called for and will be placed on the Table of the House as soon as received.

PATNA-GAYA ROAD

796. Shri K. P. Sinha: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that a metal-rod road is under contemplation under the National Highways Scheme to connect Patna with Gaya (Bihar);

(b) what is the total estimated cost of the Road and what action has so far been taken in the matter;

(c) what amount Government propose to contribute in this regard out of the quota of the Bihar Government from the Central Road Fund;

(d) the route through which the road will pass; and

(e) whether it is a fact that a road runs parallel to the Railway line half of which is metalled and is the shortest route which can connect Patna with Gaya (Bihar)?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No.

(b) Does not arise.

(c) No such proposal has so far been received from the Bihar Government.

(d) Does not arise.

(e) There is a direct road between Patna and Gaya which runs parallel to the railway line but it is under the control of the State Government.

Per Capita CONSUMPTION OF MILK

797. Shri Balwant Sinha Mehta: (a) Will the Minister of Food and Agriculture be pleased to state the *per capita* consumption of milk in each State of India?

(b) What are the States where the consumption is high, and the reasons therefor?

The Minister of Food and Agriculture (Shri Kidwai): (a) A statement is laid on the Table of the House.

(b) The consumption of milk is high in the States of Saurashtra, Punjab and Rajasthan, which is due to better quality of milch cattle such as Gir cows and Jaffarabadi buffaloes in Saurashtra, Haryana cows and Murrah buffaloes in Punjab (I) and Sanchores cows in Rajasthan and larger milk production from such animals in relation to human population.

STATEMENT

Per capita Consumption of milk in each State of India.

According to the latest statistics available, the information required is as follows:—

State	Daily <i>per capita</i> consumption (oz.)
Saurashtra.	19.78
Punjab (I)	16.89
Rajasthan.	15.72
Madhya Bharat.	7.34
U.P.	7.16

Delhi.	5.53
Kashmir.	4.54
Bihar.	4.37
Mysore.	4.33
Madras.	4.18
PEPSU	3.97
Hyderabad	3.64
Vindhya Pradesh.	3.26
Bombay.	3.02
West Bengal.	2.77
Orissa.	2.64
Madhya Pradesh.	2.00
Assam.	1.23
Other areas.	5.87

RAILWAY SERVICE COMMISSIONS

798. Shri Nanadas: (a) Will the Minister of Railways be pleased to state how many members there are on the Railway Public Service Commissions and who they are?

(b) When will their term of office expire?

(c) Do Government propose to appoint as members of the Commissions persons belonging to the Scheduled Castes?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):—
Railway Service Commission, Bombay

Three Members including the Chairman.

- (1) Shri K. Durai Chairman
(2) Shri Chuni Lal Sahney Member
(3) Shri N. K. Misra "

Railway Service Commission, Calcutta.

One Chairman and one Member.

- (1) Shri S. N. Gupta Chairman
(2) Dewan Siri Ram Puri Member.

(b) Their present term of office will expire on the following dates:—

- (1) Shri K. Durai 11-5-54
(2) Shri C. L. Sahney 18-9-53
(3) Shri N. K. Misra 4-11-54
(4) Shri S. N. Gupta 4-11-54
(5) Dewan Siri Ram Puri 13-2-54

(c) As stated during the debate on the Railway Budget, the feasibility of appointing persons belonging to the Scheduled Castes will be examined when an opportunity arises.